

ITEM NO.501

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (C) No. 104/2015

ANOOP BARANWAL

Petitioner(s)

VERSUS

UNION OF INDIA MINISTRY OF LAW AND JUSTICE SECRETARY Respondent(s)
WITH

W.P.(C) No. 1043/2017 (PIL-W)
(FOR ADMISSION and IA No.27484/2018-INTERVENTION/IMPLEADMENT)

W.P.(C) No. 569/2021 (PIL-W)
(FOR ADMISSION and IA No.68521/2021-INTERVENTION APPLICATION and IA No.63146/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.63145/2021-APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 998/2022 (PIL-W)
(FOR ADMISSION)

Date : 23-11-2022 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr.Adv.
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Ms. Tanya Srivastava, Adv.
Ms. Trisha Chandran, Adv.
Ms. Aditi Gupta, Adv.
Mr. Ashwani Kumar Dubey, AOR

Mr. Prashant Bhushan, AOR
Ms. Alice Raj, Adv.
Mr. Rahul Gupta, Adv.

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For Respondent(s) Mr. R. Venkataramani, AGI
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Mr. Abhishek Kumar Pandey, Adv.
Mr. Balbir Singh, ASG
Mr. Samarvir Singh, Adv.
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Mr. Prahlad Singh, Adv.
Ms. Shradha Deshmukh, Adv.
Mr. Ankur Talwar, Adv.
Mr. Sumit Teterwal, Adv.
Mr. Rajat Nair, Adv.
Mr. Mayank Pandey, Adv.
Mr. Udai Khanna, Adv.
Mr. Annirudh Bhatt, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. Amit Sharma, AOR
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Mr. Kaleeswaram Raj, Adv.
Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K. Joy, Adv.
Mr. Alim Anvar, Adv.
Ms. Thulasi K., Raj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard in part.

List these matters on 24.11.2022 as a first item.

(MEENAKSHI KOHLI)
AR-cum-PS

(NIRMALA NEGI)
COURT MASTER

(RENU KAPOOR)
ASSISTANT REGISTRAR